

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) and (b). One milk booth in Sarojini Nagar was demolished on 28-5-1984.

(c) and (d). The delay has been caused due to objections and obstructions from the shop-keepers in the adjoining area as reported by Central Public Works Department who were entrusted with the work of construction of the Milk Booth. In view of this, it is difficult to indicate a target date by which the construction would be completed. However, milk is being distributed to the public at the site.

Import of Cows by NDDB

5392. SHRI M. RAGHUMA REEDY :

SHRI MULLAPPALLY RAMACHANDRAN :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether despite White Revolution brought about by imports of milk powder and butter oil, Government have now decided to import 20,000 foreign female cattle ;

(b) whether NDDB will coordinate and handle the whole operation in respect of import of cows ;

(c) whether this decision is based on projected human population explosion or deficiencies in Operation Flood I and II projects ;

(d) whether imports of cattle are being made under Operation Flood-III project worked out as per Jha Committee findings ; and

(e) the breeds being imported and their minimum and maximum age and value in foreign exchange including cost of transportation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) No Sir. Government of India has decided to accept the offer of Her Highness Princess Irene of Greece in donate milch cows.

(b) Yes Sir.

(c) No Sir.

(d) No Sir. Jha Committee in its report has not recommended for initiation of Operation Flood III Project.

(e) The various requirements which the gifted cows should comply with have been furnished to Princess Irene. However, no intimation has been received from her regarding the breeds of milch cows to be donated, their minimum and maximum age. Since the milch cows are to be donated, no foreign exchange expenditure is involved including cost of transportation.

Consumption of Fertilizer in India and other Asian Countries

5393. SHRI BIMAL KANTI GHOSH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether steps have been taken to boost fertiliser consumption in India ;

(b) if so, the details thereof ;

(c) the extent to which success has been achieved in the matter during the last five years ; and

(d) the present level of fertiliser consumption in India as compared to the fertilizer consumption per hectare in Republic of Korea, Japan, China, Bangladesh, Thailand, Pakistan and other developing countries of Asia ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) and (b). The various

steps taken to increase consumption of fertilizer are indicated in the *Statement* enclosed.

(c) Consumption of fertilizers in the country has increased from 55.16 lakh

tonnes in 1980-81 to about 83.74 lakh tonnes in 1984-85.

(d) As per the latest available information, the per hectare consumption in 1982-83 in India and other countries referred to, is indicated below :

Country	Kg. per hectare of arable land
India	36.9
Republic of Korea	281.7
Japan	412.1
China	157.5
Bangladesh	51.2
Thailand	Not available
Pakistan	61.6
Philippines	28.8

Statement

Steps Taken to Increase Fertilizer Consumption

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| <p>(i) Adequate and timely availability of fertilizers through domestic production and import has been ensured.</p> | <p>(v) The quantum of short term loans to the States for purchase and distribution of agricultural inputs, including fertilizers has been raised from Rs. 36 crores in 1979-80 to Rs. 200 crores in 1980-81 and 1981-82, to Rs. 250 crores in 1982-83 and to Rs. 260 crores in 1983-84 and also 1984-85.</p> |
| <p>(ii) An Intensive Fertilizer Promotion Campaign in selected districts where consumption potential exists and at present the consumption is low, has been launched. The number of districts covered under the scheme has been raised from 67 in 1981 to 104 at present.</p> | <p>(vi) In order to ensure easy availability of fertilizers near the Consuming Centres, the number of sale points were raised from 1.11 lakh on 30-11-1981 to 1.47 lakh on 31-3-1984.</p> |
| <p>(iii) Delivery of fertilizers is made on Government account upto Block level all over the country, instead of upto Rail head destination as hithertofore.</p> | <p>(vii) The prices of all varieties of fertilizers have been reduced by about 7.5% w.e.f. 29-6-1983.</p> |
| <p>(iv) The distribution margin to the distributing agencies was increased by about 22% w.e.f. 15-8-1981. This has been further increased w.e.f. 20-5-1983.</p> | <p>(viii) Favourable cost-benefit ratio has been ensured by increasing the support prices of crops to reflect the increase in fertilizer prices. Whereas in 1982-83 4.19 kg. of Paddy were needed to buy one kg. of nitrogen nutrient, at present only 3.41 kg. will be needed as a result of reduction in price of</p> |

fertilizer w.e.f. 29-6-1983 and enhancement of the support price of Paddy.

- (ix) A scheme at a cost of Rs. 250 crores has been sanctioned to assist the small and marginal farmers, of which distribution of fertilizer minikits constitutes an important component.
- (x) It was decided to sell over two year old stock of FCI to the farmer on a 10% rebate. This would be in addition to 7.5% reduction in prices of all varieties of fertilizers allowed by the Government on 29-6-1983.
- (xi) Inputs fortnights were observed before the two main cropping seasons for making fertilizers and other inputs and credit available to the farmers adequately and timely.

**Draws held under HUDCO
Scheme of 1979**

5394. SHRI Y.P. YOGESH ;
SHRI RAM PUJAN PATEL ;

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether applicants declared successful in the draws held so far under the New Pattern of HUDCO Scheme, 1979 have been permitted to change the localities ;

(b) if so, the particulars of such applicants ;

(c) whether 4 draws have been held so far under HUDCO Scheme 1979 ;

(d) if so, the details thereof, draw-wise ;

(e) whether no specific draws have been held so far which follow the general draws as in (c) above ; and

(f) if so, the detailed reasons for delay ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

**Disconnection of Telephone at the
Press Information Bureau**

5395. SHRI S.M. GURADDI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether several telephones at the Press Information Bureau have been disconnected ;

(b) if so, the details thereof ;

(c) whether these disconnections were due to non-payment of dues or due to inefficiency of the department in not making the payment in time ;

(d) if so, whether any officials have been held responsible ; and

(e) the number of press briefings and press conferences by the Reporters during the period of telephone disconnection ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) Twenty-three telephones remained disconnected during the period 19th March, 85 to 23rd March, 1985.

(c) and (d) . The phones were disconnected by Post and Telegraph for non-payment of dues. The bills could not be paid in time because of certain unavoidable reasons. Hence the question of fixing responsibility did not arise.

(e) . No press Conference/briefing was held by the reporters.